

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/7058/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari

Dated Guwahati, the 22nd August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/271 dtd. 18.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 18.08.2022 till the morning of 20.08.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

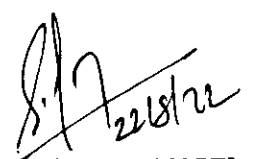
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/7059-7060/A dated , 22-08-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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